

National Company Law Tribunal

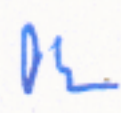
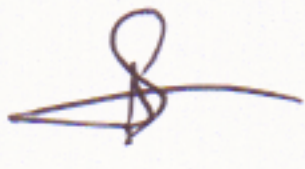
Allahabad Bench

C P NO. 102/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s Paramjit Singh V/s Kashipur Rice Mills Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	P.K. BAJPAI	Adv.	Petitioner	
2.	SAURABH ADHIKARY	ADV	RESPONDENT	
3.)				

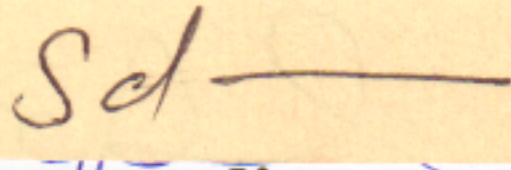
CP No.102/ND/2011

Sh. P.K. Bajpai, Advocate for the petitioner. Sh. Sourabh Adhikary for the respondent company. The counsels for both the parties inform that the subject matter is still pending before the Hon'ble Allahabad High Court.

Hence, the matter is adjourned to 21st November, 2017 for reporting status.

Dated:16.10.2017

Typed by:
Mohd. Zaid


H.P. Chaturvedi,
Member (Judicial)